

Power House, erection of Crushing Plant, and construction sidings have almost been completed. Earthwork of Amingaon approach bank has been started and the work on Sinking of wells for the foundations of piers has been taken in hand.

#### Road Transport Corporation for Punjab

768. Shri Ram Krishan: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 489 on the 1st December, 1958 and state at what stage is the question of setting up a Road Transport Corporation by the Punjab Government for the remaining areas of Punjab?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The matter is still under consideration of the State Government.

#### Power Supply to Cement Plant at Dadri

769. Shri Ram Krishan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Dalmia Dadri Cement Ltd., Charkhi Dadri is not being supplied full power for running expanded cement plant; and

(b) if so, what steps Government propose to take to supply full power?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes. Full quantum of power could not be given because of all-round paucity of power in the State.

(b) The total requirements of this firm, including those of other industrial concerns, are likely to be met in the later part of 1960, when Bhakra Power Houses come into commercial operation and the local distribution networks are augmented, where necessary.

#### Tube-Wells in Delhi

770. Shri Ram Krishan: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 1405 on the 12th December, 1958 and state at what stage is the question of arranging tube-well irrigation for Delhi?

The Minister of Food and Agriculture (Shri A. P. Jain): A scheme for the construction of 25 tube-wells in five groups of five tube-wells each has been drawn up. Two of these groups will be in the Alipur Block, two in the Shahdara Block and one in the Mehrauli Block. A pilot bore is to be drilled in each of the five areas to ascertain whether tube-wells giving sufficient discharge of water can be constructed in the area. Pilot boring has, so far, been completed at Chatrapur in the Mehrauli Block and at two places near Bakhtawarpur in the Alipur Block. Favourable water bearing strata have been encountered in these bores and the water sent for chemical analysis.

#### State Bank of India

771. Shri Shree Narayan Das: Will the Minister of Community Development and Co-operation be pleased to state the nature, scope and extent of part played by the State Bank of India during 1958 towards the needs of Co-operative institutions connected with credit, marketing and processing?

The Minister of Community Development and Co-operation (Shri S. K. Dey): 1 The State Bank of India provided facilities for remittance to the extent of Rs 8,428 lakhs to Co-operative Banks during the Co-operative year ended 30th June, 1958, for transferring funds to the up-country branches particularly in the rural areas

2 The State Bank continued to provide Co-operative Banks with loan-over draft facilities against Government securities at a concessional rate of interest. The credit limits current on 30th November, 1958 were Rs 1,661 lakhs

3 The State Bank continued to provide Co-operative Banks with short term credit facilities in repledge of goods at a concessional rate of interest. On 30th November, 1958, accommodation under this head stood at Rs 2 lakhs

4 The Bank made temporary advances to State Co-operative Banks against Government guarantee to enable them to finance their affiliated Co-operatives for specific purposes. As on 30th November, 1958, the Bank granted a credit limit to the extent of Rs 3 crores to two Co-operative Banks for financing Co-operative Sugar Factories and distribution of chemical fertilisers

5 During the year ended, 30th June, 1958, the State Bank had collected/purchased/dischonoured, bills, drafts/cheques for Co-operative Banks at concessional rates to the extent of Rs 179.84 lakh.

6 The State Bank of India continued to assist the Land Mortgage Banks by

(a) providing temporary financial accommodation (Rs 30 lakhs on 31st December 1958) against Government guarantee for carrying on loan business pending floating of debentures,

(b) subscribing to such debentures (on 31st December, 1958, the Bank held debentures to the extent of Rs 62.25 lakhs) and

(c) granting advances (Rs 32 lakhs as on 30th November, 1958) on the securities of such debentures with a view to improve their marketability

7 The State Bank finances Co-operative Marketing and processing societies directly in areas where no Co-operative Financing Agency is able to finance them. As on 31st December 1958, 46 Co-operatives had pledged limits to the extent of Rs 39.68 lakhs

8 The Bank provided interim accommodation to Co-operative Sugar Factories, on State Government's guarantee, pending disbursement of loans granted to the factories by the Industrial Finance Corporation. On 30th September, 1958, the Bank had provided accommodation of Rs. 165 lakhs to five sugar factories

9 The Bank also provided pledge accommodation to the extent of Rs. 80 lakhs as on 30th September, 1958, to two Sugar Factories against sugar stocks

10 The State Bank assisted Co-operative Sugar Factories in establishing letters of credit and guaranteeing deferred payment to sugar machinery suppliers, to the extent of Rs 3.18 crores, and Rs 4.03 crores respectively upto the 30th September, 1958

#### Accidents

772. { Shri Tangamani  
Shri S. M. Banerjee  
Shri A. K. Gopalan:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 214 on the 21st November, 1958 and state

(a) whether any more preventive measures have been taken to avoid accidents and derailments, and

(b) if so, what are those measures?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b) Apart from the numerous steps taken to minimise incidence of train accidents given in detail in Chapter VI of the pamphlet entitled 'A Factual Review of Accidents on Indian Government Railways', a copy of which was given to every Hon'ble Member of the House, the Railway Administrations have been directed to undertake a sustained drive covering all aspects of accident prevention. The Safety Organisations which were set up last year on the Railways, have also started functioning in full swing.